

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/170/2023
NAME OF THE COMPANY	Lahari Infra Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Rohit Steels Pvt Ltd
NAME OF THE RESPONDENT(S)	Lahari Infra Projects Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. PCS Mr. Shaik Gouse for the Operational Creditor.

Ld. Counsel Mr. CH. Srinivasulu for the Corporate Debtor.

At the request of the Ld. Counsel for the Corporate Debtor, **matter is adjourned to 21.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)